

quarters out of Delhi, is also under consideration separately.

(b) and (c). The monthly rent being paid for the various premises presently occupied by National Mineral Development Corporation offices in New Delhi is Rs. 10,500/-. The additional liability on moving to the proposed centralised location would be Rs. 25,548/- per month. The present premises are considered insufficient and unsuitable due to increase in the projects assigned to the Corporation. The cost of moving the headquarters out of Delhi is yet to be worked out.

**Royalty Payable by Colliery Owners to West Bengal Government**

4515. SHRI RABI RAY :  
SHRI SARDAR AMJAD'ALI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total amount of royalty payable by the colliery owners to the Government of West Bengal in 1968, 1969 and 1970 ;

(b) the details thereof; and

(c) the names of those colliery owners which have not paid royalty in these years and the amount due to them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) to (c). The information is being collected and will be placed on the Table of the House.

**Scope for Economy Measures**

4516. SHRI MADHU LIMAYE : Will the Minister of DEFENCE be pleased to state :

(a) whether the Staff Inspection Unit of the Ministry of Finance had assessed

the functioning of the Staff Inspection Unit, Department of Defence Production (DGI), DIGS, with a view to ascertaining the scope for economy measures ;

(b) whether this assessment has since been completed; and

(c) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI) :

(a) There is no Staff Inspection Unit of the Department of Defence Production (DGI), DI(GS). However the Staff Inspection Unit of the Ministry of Finance has recently assessed the Staff requirements of some of the establishments of the Directorate of Inspection (General Stores).

(b) and (c). The assessment of all the establishments taken up for examination by the Staff Inspection Unit has not yet been completed. But the Unit's recommendations in respect of a few of the establishments have been received and orders have been issued thereon, implementing the same.

**Loan to Central Government Employees for purchase of ready built houses**

4517. SHRI N. R. DEOGHARE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount of loan which is given to Central Government employees for purchase of houses;

(b) whether an employee can purchase a ready-built new or old house with that loan from a private agency or from a private individual; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT) (SHRI PARIMAL GHOSH) : (a) The amount of